Annexure - 7

Name of the corporate debtor: Asten Realtors Private Limited; Date of commencement of CIRP: 25th January 2023; List of creditors as on: 31st July, 2023

List of operational creditors (Government dues)

	Details of Claimant		Details of claim received		Details of claim admitted										
Sr. No.	**Department**	**Government**	**Date of receipt**	**Amount claimed**	**Amount of claim admitted**	**Nature of claim**	**Amount covered by security interest**	**Amount covered by guarantee**	**Whether related party?**	**% of voting share in CoC, if applicable**	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
1	Priya J of ESI Corporation	ESI Corporation	09-02-2023	2,50,120	2,50,120	Contribution & Interest	-	-	No	-	-	-	-	-	
2	Central Excise, Ernakulam	Govt. of India	01-03-2023	89,49,233	89,49,233	Assessed amount & DRC-13 claim	-	-	No	-	-	-	-	-	The Claim consists of the demand against assessment order No.09/2021-ST dt.30/03/21 for Rs.73,32,469/- and demand in DRC-13 Rs.16,16,764/- being the input tax availed against the invoices of M/s. Rainbow Contractors. ID proof of the signatory not submitted.
3	EPFO	Govt. of India	27-06-2023	57,74,026	-	Assessed amount	-	-	No	-	-	-	-	-	The EPFO has served an order with No.KR/KCH/1035529/ENF 3(4)/2023-24 1947 dt.27/06/2023 for an amount of Rs.57,74,026/-. No formal calim has been submitted on or before the 90th day from the CIRP Initiation date of 25th January, 2023, hence not admitted
4	State Goods & Service Tax Department, Ernakulam	Govt. of Kerala	21-07-2023	14,81,52,074	-	Claim against show cause notice	-	-	No	-	-	-	-	-	Received after 90th date from the CIRP Initiation Date and without confirmed assessment order, hence not admitted
Total				**16,31,25,453**	**91,99,353**	**-**	**-**	**-**	**-**	**-**	**-**	**-**	**-**	**-**	